

(iv) Notification G.S.R. No. 1246, dated the 29th August, 1970, together with an Explanatory Memorandum thereon.

(v) Notification G.S.R. No. 1247, dated the 29th August, 1970, together with an Explanatory Memorandum thereon.

(vi) Notification G.S.R. No. 1306, dated the 5th September, 1970.

(vii) Notification G.S.R. No. 1307, dated the 5th September, 1970.

(viii) Notification G.S.R. No. 1308, dated the 5th September, 1970, together with an Explanatory Memorandum thereon.

(ix) Notification G.S.R. No. 1309, dated the 5th September, 1970, together with an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-4184/70 for (i) to (ix)].

(x) Notification G.S.R. No. 1687, dated the 19th September, 1970, together with an Explanatory Memorandum thereon.

(xi) Notification G.S.R. No. 1715, dated the 26th September, 1970, together with an Explanatory Memorandum thereon.

(xii) Notification G.S.R. No. 1716, dated the 26th September, 1970, together with an Explanatory Memorandum thereon.

(xiii) Notification G.S.R. No. 1750, dated the 3rd October, 1970.

(xiv) Notification G.S.R. No. 1751, dated the 3rd October, 1970.

Placed in Library. See No. LT-4271/70 for (x) to (xiv)].

NOTIFICATIONS OF THE MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE)

SHRI K. R. GANESH: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) :—

(i) Notification G.S.R. No. 1248, dated the 29th August, 1970, together

with an Explanatory Memorandum thereon.

(ii) Notification G.S.R. No. 1249, dated the 29th August, 1970, together with an Explanatory Memorandum thereon.

Placed in Library. See No. LT-4204/70 for (i) and (ii)].

NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT,

1944 SHRI K. R. GANESH : Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 38 of the Central Excises and Salt Act, 1944 :—

(i) Notification G.S.R. No. 1250, dated the 29th August, 1970, publishing the Central Excise (Eleventh Amendment) Rules [Placed in Library, See No. LT-4203/70].

(ii) Notification G.S.R. No. 1791, dated the 17th October, 1970, publishing the Central Excise (Twelfth Amendment) Rules, 1970. [Placed in Library. See No. LT-4183/70].

NOTIFICATIONS UNDER THE CUSTOMS ACT 1962 AND THE CENTRAL EXCISES AND SALT ACT, 1944

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944 :—

(i) Notification G.S.R. No. 1242, dated the 29th August, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 54th Amendment Rules, 1970.

(ii) Notification G.S.R. No. 1243, dated the 29th August, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 55th Amendment Rules, 1970.

(iii) Notification G.S.R. No. 1298, dated the 5th September, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 59th

Amendment Rules, 1970, together with an Explanatory Memorandum thereon.

(iv) Notification G.S.R. No. 1299, Jilted the 5th September, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 60th Amendment Rules, 1970.

(v) Notification G.S.R. No. 1300 dated the 5th September, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 61st Amendment Rules. 1970.

(vi) Notification G.S.R. No. 1301, dated the 5th September, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 62nd Amendment Rules, 1970.

(va) Notification G.S.R. No. 1302. *Cfcd* the 5th September. 1970, publish-lie Customs and Central Excise Duties Export Drawback (General) 62nd Amendment Rules, 1970, together with an Explanatory Memorandum thereon.

(viii) Notification G.S.R. No. 1303, dated the 5th September, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 56th Amendment Rules, 1970.

(ix) Notification G.S.R. No. 1304, dated the 5th September, 1970. publishing the Customs and Central Excise Duties Export Drawback (General) 57th Amendment Rules. 1970.

(x) Notification G.S.R. No. 1305, " dated the '5th September. 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 58th Amendment Rules, 1970.

(xi) -Notification G.S.R. No. 1739, : the 3rd October. 1970, publishing the Customs and Central Excise i Duties Export Drawback (General) 64th Amendment Rules, 1970.

(*ii) Notification G.S.R. No. 1740, dated the 3rd October, 1970, publishing the Customs and Central Excise Dutits Export Drawback (General) 65:h Amendment Rules, 1970.

(xiii) Notification G.S.R. No. 1741, dsted the 3rd October 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 66th Amendment Rules. 1970.

(xiv) Notification G.S.R. No. 1742, dated the 3rd October. 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 67th Amendment Rules, 1970.

(xv) Notification G.S.R. No. 1743, dated the 3rd October, 1970. publishing the Customs and Central Excise Duties Export Drawback (General) 68th Amendment Rules, 1970.

(xvi) Notification G.S.R. No. 1744, dated the 3rd October, 1970 publishing the Customs and Central Excise Duties Export Drawback (General) 69th Amendment Rules, 1970.

(xvii) Notification G.S.R. No. 1745, dated the 3rd October, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 70th Amendment Rules. 1970.

(xviii) Notification G.S.R. No. 1746, dated the 3rd October, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 71st Amendment Rules. 1970.

(xix) Notification G.S.R. No. 1747. dated the 3rd October, 1970. publishing the Customs and Central Excise Duties Export Drawback (General) 72nd Amendment Rules, 1970.

(xx) Notification G.S.R. No. 1748, dated the 3rd October, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 73rd Amendment Rules, 1970.

(xxi) Notification G.S.R. No. 1749, dated the 3rd October, 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 74th Amendment Rules. 1970, together with an Explanatory Memorandum thereon. [Placed in Library. See No. IT-4272/70 for (i) to (xxi)].

NOTIFICATIONS UNDER THE INCOME TAX ACT, 1961

SHRI K. R. GANESH : Sir. I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 296 of the Income Tax Act, 1961 :—

(i) Notification S.O. No. 2877 dated the 1st September, 1970.